

Dis.No. 157 /2017/Admn/Genl

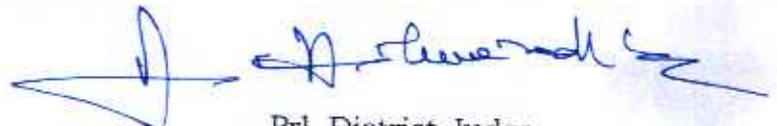
Office of the Prl. District Judge,
Ananthapuramu,
Date 07.01.2017.

**SELECTION FOR THE POST OF HEAD CLERK IN FAST TRACK COURTS -
GENERAL INFORMATION TO ALL THE APPLICANTS**

Sub:	Appointment on contract basis - Post of Head Clerk in Fast Track Courts in the Unit of Ananthapuramu - Selection to the post of Head Clerk - Preference to the eligible applicants who are retired judicial employees - Regarding.
Ref:	1) This Court's Notification in Dis.No.5995/2016/Admn/Genl dated 07.01.2017 for the posts of Head Clerk and Typist-cum-Assistant in Fast Track Courts of this Unit. 2) High Court's Circular ROC No.4335/E1/2000 dt. 30.03.2001 with directions to the Unit Heads to appoint supporting staff for FTCs. 3) High Court's Circular ROC No.143/2001-RC dt.11.04.2001 permitting the Unit Heads to appoint outsiders on contract basis, in the event of non-availability of retired employees

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This is to inform all the candidates, who have applied for the post of Head Clerk (on contract basis) in Fast Track Courts of this Unit, that the eligible retired judicial employees have been called for interview on 11.01.2017 for selection to the post. This is further to inform that the candidature of all other applicants will come up for consideration only in the event of non-selection of retired judicial employees to the post, in accordance with guidelines of the Hon'ble High Court of Judicature at Hyderabad cited above.


Prl. District Judge,
Ananthapuramu.
2/1/17

To

The Notice board of Prl. District Court, Ananthapuramu.

Copy to the web site of Prl. District Court, Ananthapuramu.